THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/433

Dated Shillong, the 28th July, 2023

In partial modification of this Registry's NOTICE No. HCM.III/166/2019-Judl./Part-1/432 dated 27th July, 2023, it hereby notified to all concerned that the **SINGLE BENCH** of Hon'ble Mr. Justice H.S. Thangkhiew will sit at **3.00 P.M.** on 31st July, 2023.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 28th July, 2023

Memo NO.HCM.III/166/2019-Judl./Part-1/433-A Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 5. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 6. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 7. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 8 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
 - 9. All Court Masters/Court Officers concerned for information and necessary action. 10.Notice Board.

11. Office File.

JOINT REGISTRAR (LISTING)

18/2/23